

Order No. 4. Dated 07.04.99.

Four weeks time is allowed to file Counter, posted to 12.05.99.

Vice-chairman.

Member (J)

12.5.99

It is submitted by Ms. S.L. Patnaik, learned Counsel for the petitioner that she does not want to pursue this O.A. and to that effect, she has filed a memo.

It is learned Counsel for the petitioner Ms. S.L. Patnaik and Shri A.K. Bose, learned Senior Standing Counsel. In view of submissions made by the learned Counsel for the petitioner, the O.A. is disposed of for not being pressed.

Vice-chairman

Member (1)

Counter not filed.

Memo reg. service of draft notice on R-3 R-4 not filed A.D. from R-1 & R-2 returned.

Mr. A.K. Bose appeared for all matters.

Further orders. P1.

Rab Bench 4/3

Later

MA 40/99 for appropriate direction

Rab Bench 4/3

Counter not filed.

For further orders.

Rab Bench 6/4